

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 991**

Monday, December 2, 2024/Agrahayana 11, 1946 (Saka)

CSR Funds

QUESTION

991. DR. JAYANTA KUMAR ROY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of funds provided by various organizations under Corporate Social Responsibility (CSR) in Jalpaiguri Lok Sabha constituency of West Bengal during the last five years, organization-wise and year-wise;**
- (b) the sectors in which these funds were utilized, such as healthcare, education, infrastructure, skill development, etc., and the amount allocated to each sector during the said period;**
- (c) the impact of these CSR initiatives in the above sectors, including details of completed and ongoing projects; and**
- (d) whether the Government has conducted any evaluation to assess the effectiveness of CSR projects in Jalpaiguri and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER
OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

(a): On the basis of filings made in the MCA21 registry by the companies, the CSR spent in the district of Jalpaiguri of West Bengal for the last five financial years (FYs) i.e. from 2018-19- to 2022-23 is at Annexure-I. Further, company-wise data is available on CSR data portal for public view.

Further, all data related to CSR filed by companies in MCA21 registry, including Company-wise, State-wise, District-wise, Development Sector-wise and projects implemented by the companies, is available in public domain at www.csr.gov.in.

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(b): On the basis of filings made in the MCA21 registry by the companies, the CSR spent on the Development Sector-wise in the district of Jalpaiguri of West Bengal for the last five financial years (FYs) is attached at Annexure-II.

(c) & (d): Rule 8 of the Companies (CSR Policy) Rules, 2014 provides that every company having average CSR obligation of 10 crore rupees or more in the three immediately preceding financial years, shall undertake impact assessment, through an independent agency, of their CSR projects having outlays of one crore rupees or more, and which have been completed not less than one year before undertaking the impact study. Impact assessment reports shall be placed before the Board of the company and shall be annexed to the annual report on CSR. Thus impact assessment is undertaken by the company and assessment is reviewed by its board. The Government has not conducted any evaluation to assess the effectiveness of CSR projects in Jalpaiguri.

Annexure-I
ANNEXURE REFERED TO IN REPLY OF LOK SABHA UNSTARRED
QUESTION NO. 991 FOR 02.12.2024

CSR spent in the district of Jalpaiguri of West Bengal (Amount INR Cr.)				
FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
0.03	0.19	1.50	5.48	5.58

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)

Annexure-II

**ANNEXURE REFERED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 991
FOR 02.12.2024**

Development Sector Wise CSR Expenditure in Jalpaiguri District in West Bengal (Amount INR Cr.)						
S.No.	Development Sector	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1.	Animal welfare	-	0.05	-	0.02	0.17
2.	Education	0.02	0.00	0.76	0.36	0.57
3.	Environmental Sustainability	-	-	-	0.09	-
4.	Health Care	0.00	0.05	0.10	0.92	1.24
5.	Livelihood Enhancement Projects	-	-	0.06	0.12	1.50
6.	Poverty, Eradicating Hunger, Malnutrition	-	-	0.40	0.03	0.10
7.	Rural development projects	-	-	-	0.87	0.69
8.	Sanitation	-	-	-	1.52	1.02
9.	Senior citizens welfare	-	-	-	0.22	0.21
10.	Setting up orphanage	-	-	-	-	0.01
11.	Special education	-	0.09	0.18	0.09	0.07
12.	Vocational skills	0.00	-	-	0.23	-
13.	Women Empowerment	-	-	-	1.00	-
	Total	0.03	0.19	1.50	5.48	5.58

(Data upto 31.03.2024) (Source: Corporate Data Management Cell)
